

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 12271

Dated: 31/12/2018

Consequent upon the recommendations of the Hon'ble High Court for compulsory retirement of Sh. Sanjeev Kumar Bhagat presently posted as Principal District & Sessions Judge, Kargil, the officer is hereby attached to the High Court of Jammu and Kashmir, Jammu wing with immediate effect.

By order.


(Sanjay Dhar)
Registrar General

No: 49/03957/RS Dated: 31/12/2018
Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu,
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu.
4. Registrar Rules, High Court of Jammu and Kashmir, Jammu
.....for information.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information and necessary action.
6. Principal District & Sessions Judge, Kargil.
7. Sh. Sanjeev Bhagat Kumar Bhagat, Principal District & Sessions Judge, Kargil for information.
8. NIC, e-Courts High Court of Jammu and Kashmir for uploading the same on the High Court Website.

Registrar General
